

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
172/241- 242/PB/2020

IN THE MATTER OF:

Ajay Singhal
v.
Sita Ram & Company Pvt Ltd & Ors.

.... Petitioner/Applicant

.... Respondent

Order Under Section 241-242

Order delivered on 07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent

Mr. Gursat Singh Vachher, Advocate.

ORDER

List the matter for further consideration on 13.09.2021.

-sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

07.07.2021
Shammy